(d) if so, the details thereof?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) No, Sir.

(b) to (d) Do not arise.

## Installation of radiation monitor portals at all ports

- 279. SHRIMATI SHOBHANA BHARTIA: Will the Minister of SHIPPING be pleased to state:
- (a) whether Government has decided to install radiation monitor portals (RMP) at all ports and entry points in the country to check hazardous waste materials from other countries;
- (b) if so, whether it is a fact that the steel junk which is being imported from several companies is not being properly scanned at ports resulting in the entry of radiation material; and
- (c) if so, to what extent will the installation of RMP at ports ensure the safe import of hazardous waste material?

THE MINISTER OF SHIPPING (SHRI G. K. VASAN): (a) Yes, Sir. Govt, proposes to install Radiation Monitoring Portals (RMP) in all the Major Ports by 2012.

- (b) At present steel junk imported is visually examined by Customs Department which is empowered to check the import-export cargo.
- (c) The Radiation Monitor Portals will help prevent smuggling in/out of radio active hazardous materials only.

## WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS SET FOR THE 26TH JULY, $2010^*$

## WRITTEN ANSWERS TO STARRED QUESTIONS

## Differential treatment in environmental clearances

- \*1. SHRI MANI SHANKAR AIYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether, on environmental grounds, a slum was dismantled at Yamuna Pushta on the right bank of the river whereas environmental clearance was granted for constructing a permanent Commonwealth Games Village on the left bank of the river almost opposite the site where the slum on the right bank was dismantled; and

<sup>\*</sup> The sitting of the Rajya Sabha on Monday, the 26th July, 2010 was adjourned as a mark of respect to the Memory of Hon'ble Shri Bhairon Singh Shekhawat, former Vice-President of India and Shri Virendra Bhatia, sitting Member. Answers to Questions put down in the lists for that day were laid on the Table of the House on Tuesday, the 27th July, 2010.